

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, HON'BLE DR. C.K.G. NAIR, MEMBER
& HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER
DAILY BOARD FOR 15.03.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
AT 11.00 A.M.								
1.	A. NO. 409-2020	Voltaire Leasing and		SEBI		Pronouncement		<u>DELIVERYJUDGMENT</u>
AT 11.02 A.M.								
2	A. NO. 131-2021 AND MA. NO. 90-2021 COD AND MA. NO. 91-2021 STAY APPLICATION	Raj Kumar		SEBI		Admission		<u>DELAYSULABH</u>
AT 11.05 A.M.								
3	MA. No.141/2021 (Delay Application) & A.No.96/2021	Raj Kumar Sharma		SEBI		Admission		<u>MINISCULESELLER</u>
AT 11.10 A.M.								
4	MA. No.151/2021 (Delay	Amluckie		SEBI		Admission		<u>ISO</u>

	Application) & A.No.97/2021	Investment Company Ltd						
AT 11.15 A.M.								
5	MA. NO. 102-2020 AND A. NO. 92-2020	KSS LTD.	Mr. Amit, Advocate	SEBI	Mr. Kumar Desai, Advocate i/b MDP & Partners, Advocates	ADMISSION DISPOSAL	25.02.2021	<u>KSSL</u>
AT 11.20 A.M.								
6	201/2018	Suzlon Energy Ltd. and Anr.	Mr. Somasekhar Sundaresan, Advocate i/b Joby Mathew and Associates	SEBI	Mr. Vishal Kanade, Advocate i/b The Law Point	Part heard	09.03.2021	<u>DISCLOSURELA</u>
AT 11.30 A.M.								
7	A.No.299/2018	Kamal Jitendra Katkoria	Mr. J. J. Bhatt, Advocate i/b. R. V. Legal	SEBI	Mr. Gaurav Joshi, Senior Advocate i/b. K. Ashar & Co.	Admission Disposal	01.02.2021	<u>FRONTRUNNING</u>

AT 11.32 A.M.								
8	353/2018	Vakrangee Holdings Private Limited	Mr. Chetan Kapadia, Advocate	SEBI	Mr. Pradeep Sancheti, Senior Advocate i/b The Law Point	Admission Disposal	25.02.2021	<u>VAKRANGEE</u>
AT 11.34 A.M.								
9	55/2019	Girish Kumar Agarwal & Ors.	Ms. Rishika Harish, Advocate	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP	Admission Disposal	08.01.2021	<u>GIRISHKA</u>
AT 11.45 A.M.								
10	MA.No. 93/2020 (Intervenor Application) & A.No.394/2019 A/W MA.No.224/2021	Taparia Tools Ltd &Ors.	Mr. Ravichandra S. Hegde, Advocate i/b Parinam Law Associates	SEBI	Mr. Venkatesh Dhond, Senior Advocate i/b MDP & Partners	ADMISSION DISPOSAL	15.02.2021	<u>MPSREQUIREMENT</u>
	MA.No. 432/2019 &A.No. 427/2019 A/W	Shree Kumar Bangur	Mr. Siddharth Datta, Advocate i/b Shardul Amarchand Mangaldas & Co.					
	435/2019 A/W	VirendraBangur						

	436/2019	SaurabhBangur						
AT 11.50 A.M.								
11	494/2019	MLB Financial Services Ltd.	Mr. Neerav Merchant, Advocate i/b Thakordas & Madgavkar Mr. Hari Om Maheshwari, Authorised Representative	SEBI	Mr. Ravishekhar Pandey, Advocate i/b The Law Point	ADMISSION DISPOSAL	08.01.2021	<u>MLBFSL</u>
AT 12 NOON								
12	MA. No.221/2021 (Delay Application) & A.No.137/2021	Jitendra Kumar Pratihast	Vislegis Law Practise	SEBI		ADMISSION DISPOSAL	08.01.2021	<u>JMDV</u>
	MA. No.222/2021 (Delay Application) & A.No.138/2021							
	505/2019	JMD Ventures Limited &Ors.	Mr. K.C. Jacob, Advocate i/b Corporate Law Chambers India	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP			
	506/2019	JMD Ventures Limited &Ors.						

AT 12.05 P.M.

13	556/2019	GGF Mercantile Private Ltd.	Mr. Vikas Bengani, Advocate	SEBI	Mr. Kumar Desai, Advocate i/b K. Ashar & Co.	ADMISSION DISPOSAL	16.02.2021	<u>GGFMPL</u>
-----------	----------	-----------------------------	-----------------------------	------	--	---------------------------	------------	----------------------

AT 12.15 P.M.

14	IRDAI 2/2020	IIFL Insurance Brokers Ltd.	Mr. Tomu Francis, Advocate i/b Khaitan & Co.	SEBI	Mr. Arnav Misra, Advocate i/b K. Ashar & Co.	ADMISSION DISPOSAL	08.01.2021	<u>IIFLSEBI</u>
-----------	--------------	-----------------------------	--	------	--	---------------------------	------------	------------------------

AT 12.17 P.M.

15	MA.No. 15/2020 (Delay Application) & MA.No. 16/2020 (Interim Application) & IRDAI A.No. 11/2020	ATS Share Brokers Pvt. Ltd.	Mr. Avinash Bhati, Advocate	IRDAI	Mr. Shrinivas Bhave, Advocate i/b Bhave & Co.	ADMISSION DISPOSAL	19.02.2021	<u>REJECTEDAPPLICATION</u>
-----------	---	--------------------------------	-----------------------------------	-------	--	-------------------------------	------------	-----------------------------------

AT 12.25 P.M.

16	MA.No. 09/2020 & A.No.33/2020	R T Agro Pvt. Ltd. & Ors.	Mr. Joby Mathew, Advocate i/b Joby Mathew & Associates	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP	ADMISSION DISPOSAL	12.02.2021	<u>AORTEL</u>
-----------	----------------------------------	------------------------------	--	------	--	-------------------------------	------------	----------------------

AT 12.27 P.M.

17	A.No.542/2020	Hemang Shah	Mr. Shyam K. Shelat, Advocate i/b Shelat Associates	SEBI	Ms. Nidhi Singh, Advocate i/b Vidhii Partners	ADMISSION DISPOSAL	08.01.2021	<u>EXPARTEADJUDICATELTP</u>
	A.No.543/2020	Umesh Patel						
	A.No.544/2020	Sonal Patel						
	A.No.545/2020	Abhishek Soni						

	A.No.546/2020	Dhaval Soni						
	A.No.547/2020	Harshad Panchal						
	A.No.548/2020	Radhe Krishna Broking						
	A.No.549/2020	Anurag Agarwal & Anr.						
	A.No.550/2020	Anurag Agarwal & Anr.						
AT 12.29 P.M.								
18	MA. NO. 135-2021 AND MA. NO. 223- 2021(Amendment Application) AND A. NO. 93-2021	Kotak Mahindra Bank Ltd.	Mr. Gaurav Joshi, Senior Advocate i/b Wadia Ghandy & Co.	NSEIL AND ANR	Mr. Shyam Mehta, Senior Advocate i/b ELP for NSE	ADMISSION DISPOSAL	01.03.2021	<u>INVOKEPLEDGE</u>